

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):

(a) A Member of Parliament can make recommendations for sanction of telephone connections on out of turn basis as under:—

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| Member of Parliament (Lok Sabha) | --10 cases from his/her constituency. 5 cases from any where in India. |
| Member of Parliament (Rajya Sabha) | —10 cases from their respective States 5 cases from anywhere in India. |

(b) and (c) Such telephone connections are installed on priority subject to technical feasibility. Suitable instructions have already been issued to this effect.

Training of Women in Agriculture

*362. SHRIMATI MAHENDRA KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where Projects on 'Training' of Women in Agriculture' are presently being implemented:

(b) whether the Government propose to extend such projects to all the States with particular reference to Rajasthan;

(c) if so, the details thereof; and

(d) the other programmes under which women are being trained in agriculture?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR):

(a) Projects on 'Training of Women in Agriculture' are presently being implemented in Karnataka, Tamil Nadu, Gujarat and Orissa.

(b) Yes, Sir. Efforts are being made to extend such projects to other States

also, including Rajasthan, through assistance from Donor Agencies.

(c) Donor Agencies have agreed to fund two projects in Madhya Pradesh and Andhra Pradesh. Projects of some other States including Rajasthan have also been received.

(d) Regular Training of Women in Agriculture is being provided through 185 Farmers Training Centres and 109 Krishi Vigyan Kendras. Training to Young Farm Women in agro-based activities is also being provided under the TRYSEM Programme.

[Translation]

Royalty Rates and Production of Minerals in Madhya Pradesh

*363. SHRI VISHWESHWAR BHAGAT: Will the Minister of MINES be pleased to state:

(a) the rates of royalty on minerals provided by the Union Government to the Government of Madhya Pradesh during the last three years; and

(b) the production and quantity of minerals received by the Government from the various mines of Madhya Pradesh during the above period, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV):

(a) The rates of royalty on minerals were notified in the Gazette of India, Extraordinary, Part II, Section 3(i) vide GSR 458 (E) dated 5-5-1987. These rates which are in force since May 5, 1987 are uniformly applicable throughout India, including Madhya Pradesh.

(b) The production of minerals in Madhya Pradesh for the years 1988 to 1990 is enclosed in the statement.